



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Appointment of Junior Legal Assistants (District Cadre) in the Department of Law, Justice and Parliamentary Affairs.

Reference:- J&K Service Selection Board No. SSB/ Sel/Secy/ 2016/ 20779-82 dated 09-12-2016.

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Government Order NO: 3562-LD(Estt) of 2016.  
Dated : 21 - 12 - 2016.  
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Pursuant to the recommendation of the J&K Service Selection Board, sanction is hereby accorded to the temporary appointment of 2 candidates as Junior Legal Assistants (District Cadre), as per the details given below against the posts under the direct recruitment quota carrying the pay scale of ₹ 9300-34800 with Grade Pay of ₹ 4200/- with immediate effect:-

S. No.	Name of the candidates S/Shri.	Parentage	Address	Category
<b>District Ramban</b>				
1.	Partap Singh	S/O Thakar Dass	R/O Senabathi Banihal Ramban	RBA
<b>District Kathua</b>				
1.	Smt. Kasturee Mishra	W/O Surjeet Singh	R/O Taraf Tajwal W. No. 6 Kathua	OM

The appointment shall be subject to the following conditions:-

- (i) the appointees shall report in the Department of Law, Justice and Parliamentary Affairs, within a period of 21 days alongwith all original certificates. In case any appointee does not join within the said period, his/her appointment shall be deemed to have been cancelled without any further notice;
- (ii) each appointee, except those who are already in service, shall give an undertaking in the shape of an affidavit to the effect:-
- (a) in case adverse report about his/her character and antecedents is received from the Additional Director General of Police, Criminal Investigation

*J. S.*

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